

Indian bi-cycles and bi-cycle parts abroad.

(b) Indian bi-cycles and bi-cycle parts are exported to nearly 50 countries of the world including Egypt, Iran, Iraq, Italy, Kenya, Malaysia, Mauritius, Sri Lanka, Tanzania, Singapore, Sri Lanka, Tanzania, Zambia etc.

(c) The foreign exchange earned from the sale of bi-cycles and bi-cycle parts during the last two years is as follows:

Year	Foreign Exchange earned (In Crore Rs.)
1978-79	29.49
1979-80	30.00 Provisional

(d) The industry is being provided with normal export benefits like Cash Compensatory Support on exports; imports replenishment and duty-drawback on materials purchased for production. The Engineering Export Promotion Council undertakes various measures of export promotion such as participation in trade fairs abroad, deputation of delegations and survey teams abroad, publicity provision of market intelligence to its members etc. The Council also assists the exporters in securing the necessary inputs for the production of bi-cycles and bi-cycle parts meant for exports.

Banks loans to Unemployed Graduates

805. SHRI C. CHINNASWAMY: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government are giving bank loans to unemployed graduates to start business of their own; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b). Within the overall policy framework of the Government to encourage self-employment ventures, the public sector banks are extending credit assistance for the economically viable ventures, particularly those in the priority sectors, undertaken by the unemployed, including the educated unemployed. As at the end of December, 1979, the public sector banks, had outstanding advances of about Rs. 164 crores to over 7 lakhs Professional and Self-employed people.

Misuse of Import Facility canalised through MMTC

806. DR. VASANT KUMAR PANDIT: Will the Minister of COMMERCE be pleased to state:

(a) whether the Bombay Ferrous and Non-Ferrous Manufacturers Association has complained that there is gross misuse of import facility and concession, canalised through Mineral and Metals Trading Corporation for import of stainless steel sheets;

(b) how many cases have been detected of misuse of import licences of stainless sheets and names of the firms and quantum imported; and

(c) what action Government have taken to stop misuse of import licences canalised through MMTC?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) The Bombay Ferrous and Non-ferrous Manufacturers' Association has forwarded to Mineral and Metals Trading Corporation, some points for discussion in the Central Consultative Committee for stainless steel items. One of the points mentioned therein was, that the export houses import